

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 50 OF 2017

Dated: 9th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**New Usha Nagar Co-Operative Housing Society Ltd. ... Appellant(s)
Vs.**

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg
h/f Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Abhishek Munot for *Tata Power*

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **30-10-2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt